

(c) and (d) Investment in the Seventh Plan will be directed in the areas mentioned above, and the amount will depend upon the allocation for the Railways in the Seventh Plan.

Pollution Threat to Villages around Badarpur Thermal Power Project

490. SHRI D.B. PATIL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that because of coal handling in open at Badarpur Power House run by the National Thermal Power Corporation the nearby village Molad Band is covered with a mantle of Coal-dust that is affecting the health and economy of the village; and

(b) if so, what measures have been taken by National Thermal Power Corporation to stop the nuisance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Whenever the quantum of fine dust in the coal supplies is more and the direction of wind is towards the Molarband village, the dust tends to move towards the village.

(b) The Station authorities and National Thermal Power Corporation are seized of the problem and have taken the following steps :

- (i) Periodical discussions with coal authorities to limit the fines in coal supply.
- (ii) Water spraying at the time of unloading of coal and at the transfer points on the conveyer system.
- (iii) Erection of an enclosure at the unloading point to minimise spreading of the coal dust.
- (iv) Extension of unloading chutes to control the emission of dust from the stockyard.
- (v) Plantation of trees along the boundary of the Power Station to provide a natural screen between the Power Station and the village and periodical

interaction with the village residents to monitor the situation.

Delhi-Alwar Rail Line via Sohna and Ramgarh

491. SHRI BANWARI LAL BAIKWA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any plan for providing rail line from Delhi to Alwar via Sohna, Nuh, Firozpur Zirka, Nogawa, Ramgarh;

(b) whether any survey has been carried for this purpose; and

(c) the steps taken to implement the programme ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

[Translation]

Construction of Bye-Passes in Uttar Pradesh

492. SHRI NIRMAL KHATRI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the name of the places in Uttar Pradesh in respect of which schemes to construct bye-passes have been sanctioned in Seventh Five Year Plan;

(b) the basis on which schemes for the construction of bye-passes are sanctioned out of the proposed schemes for the purpose;

(c) when was the Faizabad bye-pass scheme in Uttar Pradesh sanctioned and the time by which the construction work is likely to be started on it; and

(d) the name of the other places in Uttar Pradesh where Bye-pass schemes have already been sanctioned indicating the dates of sanctioning them ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) The Seventh Five Year Plan has not yet been finalised.

The schemes for construction of bypasses will be decided after the Plan is finalised.

(b) Construction of bye-passes become necessary when the urban links through which the highway passes are considered unsuitable for further improvement on account of narrow width of the roadway and heavy congested traffic. Schemes are selected based on their relative priority keeping in view the volume of traffic and the funds available for the purpose.

(c) The alignment of Faizabad bye-pass on National Highway No. 28 in Uttar Pradesh was approved in 1971. Since then the land has been acquired. Due to insufficient allocation of funds as against overall

requirements for removal of existing deficiencies on National Highways in the Country, construction of bypasses including Faizabad bypass was given lower priority in the 5th and 6th Five Year Plans.

However, the work for the construction of Phase-I works (earthwork and culverts) of this bypass now stands included in the Annual Plan 1985-86. The construction work will start after the estimate for the same is sanctioned.

(d) The other places in Uttar Pradesh where bye-passes have been sanctioned and the dates of their sanction areas under :-

| | Name of the Place. | Date of Sanction. |
|-------|--|-------------------|
| (i) | Shahjahanpur bypass on National Highway 24. | 4.8.1980. |
| (ii) | Construction of Kalpi Bypass on National Highway-25 (Shivpuri-Bhognipur Section) | 5.2.1981. |
| (iii) | Khaga Bypass on National Highway-2. | 4.5.1984. |
| (iv) | Land acquisition of Varanasi Bypass on National Highway-2. | 29.8.1984. |
| (v) | Fatehpur bypass on National Highway-2. | 21.11.1984 |
| (vi) | Sitapur Bypass on National Highway-24. | 23.11.1984. |

[English]

Dieselisation of Amaravathi-Guntur Express

493. SHRI D.N. REDDY : Will the Minister of RAILWAYS be pleased to state whether there is any proposal to dieselise the Amaravathi-Guntur Express this year ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : No, Sir.

[Translation]

Railway Freight Concession for Booking Rakes

494. SHRI VISHNU MODI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government gives some concession in the Railways freight for booking a full rake; and

(b) if so, the extent to which the concession is given ?

THE MINISTER FOR RAILWAYS (SHRI BANSI LAL) : (a) and (b) A lower trainload classification has been provided in the Railway Freight Structure for certain commodities moving in bulk, such as, food-grains, salt, coal, ores, cement, lime stone, petroleum products, iron or steel etc. subject to the fulfilment of conditions prescribed for applicability of trainload classification. The extent of concession for trainload movements varies from 2.6% to 13.3% depending on the commodity offered for booking.